

produce cloth. He said that up to 15 counts, the manufacture should be made only by khadi producers.

Shri T. T. Krishnamachari: No such proposal has been made. The Government have not exercised their mind on this particular problem.

Shri T. S. A. Chettiar: May I know whether the subsidy suggested is for production by all agencies including basic schools and other agencies, and whether it is on the basis of the production in 1952-53?

Shri T. T. Krishnamachari: I cannot say what the basis is. I think probably the basis is an estimate of production which might be considerably in advance of the production in 1952-53, but I understand that all agencies will be utilised, which are in the opinion of the Board suitable for the purpose.

Mr. Speaker: I think these are all matters which relate to the administration of the Board.

Next question, No. 1435.

An Hon. Member: What about No. 1434?

Mr. Speaker: That will be taken up later. The hon. Member is absent.

PROGRESS OF FIVE YEAR PLAN

*1435. **Shri N. B. Chowdhury:** Will the Minister of Planning be pleased to state:

(a) how far the targets fixed for the first two years of the Five Year Plan have been realised;

(b) in which fields the progress is below the mark; and

(c) in which fields the work is ahead of the targets?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) to (c). This information will be furnished in the progress report on the Plan which will be laid on the Table of the House during the present session.

MCKELVIE COMMITTEE'S REPORT

*1437. **Shri B. C. Das:** (a) Will the Minister of Irrigation and Power be pleased to state whether the Mckelvie Committee has submitted its final report on the Hirakud Dam Project?

(b) If so, do Government propose to lay a copy of the report on the Table of the House?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) and (b). Government have received only the final report (majority report) of

two of the members of the Departmental Committee. The report of the third member is still awaited. As soon as this is received, the report of the Committee, together with the recommendations of the Comptroller and Auditor-General, who will be visiting Hirakud shortly to advise Government on the accounting procedure appropriate for Hirakud, will be placed on the Table of the House.

Shri B. C. Das: Is there any difference of opinion between the majority and the minority in that Committee?

Shri Nanda: That is how a minority report arises.

Shri B. C. Das: May I know the cause of the delay in the submission of the minority report?

Shri Nanda: That is because the member who is giving a minority report has asked for some time to be able to submit his minority report.

Shri B. C. Das: Is it a fact that a year ago, the Committee was formed and went into the matter?

Shri Nanda: Yes, this Committee was formed about that time.

Shri Sarangadhar Das: May I know why it is that the full Committee did not meet afterwards to finalise the report?

Shri Nanda: They had been meeting several times in the past, but now they find that the opinions are so distinctly varying that one of them has to submit a dissenting report.

Shri S. N. Das: May I know whether it is a fact that after the submission of the interim report, this Committee has never met, with all the three members?

Shri Nanda: When the report is received finally, we shall have all these details.

PAYMENT TO WORKERS AT HIRAKUD

*1438. **Shri B. C. Das:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the monthly paid workers at Hirakud do not regularly get their pay in the first week of next month; and

(b) if so, what steps have been taken to improve the situation?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). The information is being collected and will be placed on the Table of the House as soon as possible.

Shri B. C. Das: Is it a fact that the majority of the workers are seasonal workers, employed for the season in a year?

Shri Hathi: I cannot say whether it is the majority, but some of them are seasonal workers.

Shri B. C. Das: May I know whether they have been drawn from distant parts of India, especially from Madras, and whether it is a fact that these employees do not regularly get their pay?

Shri Hathi: I would like to inquire into the matter.

Shri Nanadas: May I know whether these employees come under the Payment of Wages Act?

Shri Hathi: No.

The Minister of Planning and Irrigation and Power (Shri Nanda): No, Sir, they do not come under that.

Shri B. C. Das: Have the Government received any complaints about irregularity in the pay rolls?

Shri Nanda: There has been no recent complaint.

Shri B. C. Das: Was there any complaint before?

Shri Nanda: We are not aware of any complaint.

FRESH PROJECTS UNDER FIVE YEAR PLAN

*1442. **Shri Jhulan Sinha:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the list of projects for execution during the Five Year Plan period is not rigid but flexible and that there is scope for more useful schemes not enumerated in the list to be taken in and executed within the limits of the funds available; and

(b) if so, the projects for which claims of priority have been pressed or are being pressed by the State Governments and the action taken or likely to be taken in respect of those claims?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) Within the limits of the resources available for the Five Year Plan, it is possible for a State Government to propose to the Planning Commission new schemes in substitution of others which may have been included in the Plan. Generally speaking, since the larger schemes in the Plan are almost

all under execution, the scope for such substitution is limited to relatively small schemes, on which much expenditure is not involved.

(b) There are no projects for which new priority claims have been pressed by State Governments within their present Plan.

Shri Jhulan Sinha: May I know, Sir, if the State of Bihar has requested the Government of India to allow them to include the Gandak project in the Five Year Plan?

Shri Nanda: That is in terms of my answer to (b). The position is that the Bihar Government has not pressed the Gandak scheme in substitution of any existing scheme.

Shri Raghavaiah: In view of the fact that certain State Governments have not pressed the execution of certain projects, may I know, Sir, whether they will be left out by the Planning Commission without being executed?

Shri Nanda: The Planning Commission, Sir, has already put forward a plan which has been adopted by Parliament and by Government.

Shri Raghavaiah: Has the question of priority been pressed by the Madras State Government with regard to the Nandi Konda project?

Shri Nanda: I will repeat that no Government has asked for the inclusion of a scheme at the expense of any existing scheme. Otherwise, if it is not in substitution, it would mean enlarging the whole size of the Plan for which we are not prepared.

Shri Raghavaiah: May I know, Sir, since the Madras State Government and the Centre have agreed on the question of the Krishna-Pennar project to be left out, whether the question of Nandi-Konda project was pressed by the Madras State Government?

Shri Nanda: Sir, I have already answered the other day numerous questions on these Nandi-Konda and Krishna-Pennar projects. I think I gave sufficient answer to this question then.

Pandit D. N. Tiwary: May I know, Sir, whether the Government are aware that a resolution for giving effect to the Gandak project was passed by the Bihar Assembly, requesting the Central Government to include it in the Five Year Plan? Are Government aware that there is a strong feeling in Bihar about including this project in the Five Year Plan?

Shri Nanda: Sir, I have answered it already. That is, there is the Kosi